

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated, Shillong 27th June, 2016

No. HCM.II/184/2014/2291 : Hon'ble the High Court of Meghalaya is pleased to direct Smti. E. Shabong, Judicial Magistrate First Class, Ri-Bhoi District, Nongpoh to also function as In-charge Chief Judicial Magistrate, Nongpoh.

By Order,

REGISTRAR GENERAL

Memo No.HCM.II/184/2014/2291A Dated, Shillong 27th June, 2016.

Copy for information to:-

1. The Special Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.
2. The Accountant General (A&E), Meghalaya, Shillong.
3. The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
4. The Private Secretary to Hon'ble Mr. Justice Sudip Rajan Sen, Judge, High Court of Meghalaya, Shillong.
5. The Private Secretary to Hon'ble Mr. Justice Ved Prakash Vaish, Judge, High Court of Meghalaya, Shillong.
6. The Treasury Officer, Shillong / Jowai / Nongpoh / Tura / Nongstoin / Williamnagar.
7. The District and Sessions Judge, Shillong / Jowai / Nongpoh / Tura / Nongstoin / Williamnagar for information.
8. Smti. E.Shabong, Judicial Magistrate First Class, Nongpoh.
9. The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.
10. Office File.


REGISTRAR GENERAL